

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 18 OF 2018

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Kanti Bijlee Utpadan Nigam LimitedAppellant(s)

Vs.

Bihar State Power (Holding) Company Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **6-3-2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/vg